

(३) भावेदन करने वाली उन फर्मों का
ब्यौरा जिन की योजनाओं की टेक्निकल

जांच-पड़ताल की जा रही है ।

क्रम. सं.	मिल का नाम	स्थान	क्षमता
			टन/वर्ष
१	गंगाधर बैजनाथ, कानपुर .	हलद्वानी	३,६००
२	सुरे द्रा ओवरसीप (पा०) लि०, नई दिल्ली	गोरखपुर	३०,०००
३	सेठ जगमन्दरदास शीतल प्रसाद जैन, मेरठ	मेरठ	७,२००

12.05 hrs.

PAPER LAID ON THE TABLE

AMENDMENT TO EMPLOYEES' PROVIDENT
FUNDS SCHEME

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table a copy of Notification No. G.S.R. 974 dated the 20th August, 1960 making certain further amendments to the Employees' Provident Funds Scheme, 1952, under sub-section (2) of Section 7 of the Employees' Provident Funds Act, 1952 [Placed in Library. See No. LT-2350/60].

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 31st August, 1960, agreed without any amendment to the International Development

Association (Status, Immunities and Privileges) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 16th August, 1960."

ESTIMATES COMMITTEE

MINUTES

Shri Dasappa (Bangalore): Sir, I beg to lay on the Table a copy of the Minutes of Evidence given before the Sub-Committee of the Estimates Committee on Public Undertakings relating to 93rd, 94th and 95th Reports and Minutes of the Sittings of the Estimates Committee relating to 73rd, 80th, 87th, 93rd, 94th and 95th Reports (Second Lok Sabha) on the Ministries of Steel, Mines and Fuel, Commerce and Industry and Finance.

12.05 hrs.

STATEMENT RE. SCOOTERS

The Minister of Industry (Shri Manubhai Shah): Sir, at present two firms are manufacturing scooters and Government have licensed two more firms. The production at present is of